

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:2714  
ANSWERED ON:11.12.2006  
WELFARE OF JOURNALIST  
Khaire Shri Chandrakant Bhaurao

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) the schemes and facilities provided by the Government for the welfare of the journalists recognised by the Union and State Governments ;
- (b) whether the Government proposes to enhance there said facilities being provided to the journalists for maintaining independence of Indian media; and
- (c) if so, the details thereof ?

**Answer**

THE MINISTER OF INFORMATION & BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P.R. DASMUNSI)

- (a) The Government of India provides financial assistance to accredited journalists who suffer permanent disability and to the families of such journalists who suffer loss of life subject to the Rules of Journalists Welfare Fund. PIB accredited journalists are also provided with facilities like Government Accommodation, Central Government Health Scheme (CGHS), concession in Rail fare; as well as exemption in customs duty for import of professional equipments.
- (b) No, Sir.
- (c) Does not arise.